

**RAJASTHAN HIGH COURT, JODHPUR**  
**ORDER**

No. Estt/HC/2017/ 203

Date: 27.04.2017

Pursuant to notification no. RHC/Exam.Cell/2016/1095 dated 16.08.2016, Shri Deep Singh Rajpoot (O/SNCL/LD&CP) S/o Shri Hari Singh Rajpoot, roll no. 755498, resident VPO- Khohara Malawali, Tehsil- Laxmangarh, District- Alwar (Rajasthan) Pin- 321633, who has been declared successful in the recruitment to the post of Junior Judicial Assistant, is hereby appointed as Junior Judicial Assistant (Probationer Trainee) on the fixed remuneration of Rs. 8,910/- per month initially for a period of two years from the date of joining as prescribed by the State Govt. vide its notification dated 08<sup>th</sup> June, 2015, subject to following conditions :-

1. Appointment on the said post is purely temporary in nature for a period of two years and the same will be extended further on the basis of work performance and conduct of the incumbent.
2. Services of incumbent shall be liable to be terminated at any time without prior notice on the basis of statutory constraint/objection, if their services are not found satisfactory during the probation period of two years.
3. Appointment of incumbent would be liable to be terminated without prior notice, if adverse report or concealment is found in the Police Verification of the candidate.
4. He will not get Annual Grade Increment, allowances and honorarium during the Probation.
5. New Pension Scheme and New Medical Attendent Rules will be applicable on him.
6. He must submit medical fitness certificate as prescribed in Rule 10 of Rajasthan Service Rules, 1951 at the time of joining.
7. Appointment of Shri Deep Singh Rajpoot on the said post shall be subject to Character Verification through the Police.
8. This provisional appointment would be subject to verification of genuineness of documents.
9. He has to join his duties on or before **06.05.2017 in the office of Registrar (Administration), Rajasthan High Court, Jaipur Bench, Jaipur**, failing which, his Appointment order shall stand cancelled automatically without any further notice.
10. Your Pay will be fixed in the running pay band PB-1, 5200-20200 & grade pay 2400 after successful completion of probation-training period and you will be entitled to get other allowances as per rules.

7